

OA No. 320/06

2/2/10

List is revised. None is present on behalf of the applicant to press this OA. On earlier occasion also, no-one was present on behalf of the applicant to press this OA. It seems that the applicant has lost interest in prosecuting this case. The OA is dismissed for non-prosecution. Sri Surentham P. Counsel for respondent, is present.

(Dr. A.C. Mithra)
M(A)

(Ms. Sadhana Srinivasan)
M(7)

LS.

OK
copy A under
date 2-2-10
Per
24-2-2010